



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/30/2021 B/O	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.
2	Cont.Cas(C)/204/2021 (VAKALATNAMA IS NOT EXECUTED BY THE PETITIONER), B/O	ALSUMA BEGUM Versus DR. SADNEK SINGH , IAS	MR. L R MAZUMDER MR. K MIRA MR. H A TALUKDAR MD. I HUSSAIN	
ORDERS				
3	PIL(Suo Moto)/4/2020 FIXED	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
4	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM
5	PIL/29/2021 FIXED	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM ASSTT.S.G.I.
6	I.A.(CrI.)/256/2021 WITH LCR 4 FILES AND PAPERBOOK, FIXED in CrI.A./393/2019 WITH CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
		MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
7	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB

8 **WITH**
CrI.A./360/2019

SHRI RAM MILAN AND ANR
Versus
THE UNION OF INDIA AND ANR

MS. S K NARGIS
MS B HAZARIKA
MS N DAS
MS. A MESEN

SC, NCB

WITH
I.A.(CrI.)/258/2021
in CrI.A./360/2019

ABDUL KALAM
Versus
THE UNION OF INDIA AND ANR.

MS. S K NARGIS
MS. A MESEN

SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 01/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2963/2021 B/O	ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
2	WP(C)/2974/2021 B/O	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM
3	WP(C)/2975/2021 B/O	RATAN AIMOL Versus THE STATE OF ASSAM AND 6 ORS. E	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
4	WP(C)/2976/2021 B/O	DULUMONI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/2977/2021 B/O	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, REVENUE
6	WP(C)/2978/2021 B/O	BISHNU DAULAGUPU AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANIAR	SC, FOREST SC, NCHAC

LEAVE NOTE OF ADVOCATES FOR 01/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/8696/2019 CAVT. NO.1209/2019 (BY SLIP)	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT FOR CAVEATOR MR. T CHAKRABORTY
	WITH I.A.(Civil)/359/2020 in WP(C)/8696/2019	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
2	WP(C)/8699/2019 CAVT. NO. 1209/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT MR. T CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/361/2020 in WP(C)/8699/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
ORDERS				
3	I.A.(Civil)/1019/2021 WP(C)/81/2020 (D/O), B/O in WP(C)/81/2020	M/S MARUTI QUALITY PRODUCTS PVT.LTD.(UNIT PVC) Versus THE STATE OF ASSAM AND 15 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E ASSTT.S.G.I.



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1108/2021 FIXED	SAMSUL HOQUE @ SHAMSUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
2	Bail Appln./1141/2021 B/O	SAYAN BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
3	Bail Appln./1164/2021 B/O	GOUS UDDIN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
<u>MOTION</u>				
4	AB/1493/2021 (PDF COPY), B/O	MD. MIRAZUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
5	AB/1495/2021 (PDF COPY), B/O	PAPLU KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./2801/2020 FIXED	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
7	WITH Bail Appln./2806/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
8	Bail Appln./972/2021 B/O	MD. TAHER ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	Bail Appln./997/2021 FIXED	UTSAV KADAM Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	MS. S SARMA PP, ASSAM
10	Bail Appln./1038/2021 FIXED	PRANJAL SARMA Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
11	Bail Appln./1090/2021 (PDF COPY), FIXED	ALTAH HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR H I CHOUDHURY	PP, ASSAM

BAIL HEARING

12	AB/827/2021 B/O	SABIL AHMED LASKAR Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	PP, ASSAM
13	AB/900/2021 FIXED	PULIN PATHAK AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MR D K NATH	PP, ASSAM
WITH				
14	AB/904/2021	DILIP PATHAK AND 4 ORS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
15	AB/1123/2021	BIR BIKRAM GOGOI, APS Versus THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR. A BORUA	PP, ASSAM
16	AB/1233/2021 FIXED	MD. SAHA ALI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
17	AB/1234/2021 FIXED	SUNIL BASUMATARY AND 27 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
18	AB/1283/2021 (PDF COPY), FIXED	PADMO BORO @ SHITAL BORO AND 2 ORS. Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
19	AB/1292/2021 FIXED	AHED ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
20	AB/1331/2021 FIXED	AYUBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
21	AB/1377/2021 FIXED	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM

ORDERS

22	I.A.(CrI.)/262/2021 B/O in AB/1441/2021 WITH AB/1441/2021	MD. RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ORS. MD. RAJIB HUSSAIN @ ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR S PAUL MR. J I BORBHUIYA MS F BEGUM MR S PAUL	PP, ASSAM MR. L MOHAN PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1112/2021	SHAH ALOM ALI @ SHAH ALOM AND ANR Versus THE STATE OF ASSAM	MR. D A KAIYUM MR J ISLAM	PP, ASSAM
2	Bail Appln./1113/2021	BABUL DAS Versus THE STATE OF ASSAM	MR. D BARUAH	PP, ASSAM
3	Bail Appln./1143/2021	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
4	Bail Appln./1162/2021	MD. MAFIDUL HAQUE Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
5	Bail Appln./1163/2021	MD. BATU ALAM Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
MOTION				
6	AB/1239/2021	MUSFIRATUL MUTTAKIN Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
7	AB/1384/2021 B/O	AMINUR ISLAM AND 7 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
8	AB/1385/2021 B/O	SAHIJUL ALI @ SAIJUL Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
9	AB/1434/2021	INDRAJEET DEKA Versus THE STATE OF ASSAM	MS S DEVI	PP, ASSAM
10	AB/1444/2021	HAFIZUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
11	AB/1458/2021	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
12	AB/1471/2021	RAJEN DEB @ RAJAN DEB Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM

BAIL HEARING (BA)

13	Bail Appln./759/2021 FIXED	RITA BORO Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
14	Bail Appln./827/2021 FIXED	AMINUL ALAM Versus THE STATE OF ASSAM	MR H RAHMAN MR S HOQUE	PP, ASSAM
15	Bail Appln./933/2021 FIXED	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
16	Bail Appln./961/2021 FIXED	MOHAMMED SHAH NAWAZ @ MD. SHA NAWAZ Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/362/2021 B/O	MD ROFIQUL ISLAM Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM	PP, ASSAM
18	AB/1050/2021 B/O	MD ATIKUR @ ATIKUR RAHMAN Versus THE STATE OF ASSAM	MR A ALI MR M ALI MR. Y ALI	PP, ASSAM
19	AB/1101/2021 B/O	MD. JIYARUL ISLAM @ JIARUL HOQUE Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	SPL PP, WILDLIFE FOREST ASSAM PP, ASSAM
20	AB/1258/2021 FIXED	ABDUL MALEQUE MIAH AND ANR Versus THE STATE OF ASSAM	MR. A A SIKDAR MR S H SIKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1146/2021	BABUL ALI KHAN Versus THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
2	Bail Appln./1153/2021 BY SLIP	BITUPON GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
3	Bail Appln./1158/2021 BY SLIP	SALEH AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A H LASKAR	PP, ASSAM
4	Bail Appln./1159/2021	JITEN GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
5	Bail Appln./1166/2021 (PDF COPY), B/O	PINTU CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
6	Bail Appln./1171/2021	SRI RAJAT RABHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
7	AB/1475/2021 B/O	SOPIQUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
8	AB/1476/2021	ANITA CHOUHAN Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
9	AB/1479/2021	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR E HUSSAIN MR J ISLAM	PP, ASSAM
10	AB/1498/2021	AFJAL ALI Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
11	AB/1499/2021	BICHIRAM DAIMARY Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
12	AB/1501/2021 spl act	JIBAN SARKAR AND ANR. Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM

13	AB/1524/2021 B/O	SANDEEP GUPTA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
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BAIL HEARING (BA)

14	Bail Appln./1001/2021 FIXED	MD. SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MS P MEDHI	PP, ASSAM
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15	Bail Appln./1081/2021 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
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16	Bail Appln./1096/2021 (PDF COPY), FIXED	SRI DON DEV Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
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BAIL HEARING

17	AB/1353/2021 (PDF COPY), FIXED	FAISAL AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. T U LASKAR MR. N DHAR	PP, ASSAM
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18	AB/1369/2021 FIXED	ACHYUT MORAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
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19	AB/1397/2021 FIXED	RAKESH KR. GOEL Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. R ALI	PP, ASSAM
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ORDERS

20	I.A.(CrI.)/46/2021 WITH LCR, B/O in CrI.A./21/2021	PHULENDRA KALITA Versus THE STATE OF ASSAM.	MR Z KAMAR MR M I NEOG	PP, ASSAM
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	WITH CrI.A./21/2021	PHULENDRA KALITA Versus THE STATE OF ASSAM.	MR Z KAMAR MR M I NEOG	PP, ASSAM
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1) MR. L SHARMA 25-05-2021 To 25-06-2021